

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 02
IA No. 267/JPR/2024
CP No. (IB)- 42/95(1)/JPR/2022
Under Section 95(1) of IBC, 2016**

In the matter of:

ASREC (India) Ltd.

... Applicant/Financial Creditor

Versus

Yash Morani (PG to CD Shreeram Morani Rise Pvt. Ltd.)

... Respondent/Personal Guarantor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Shahrukh Inam, Adv.

For the Respondent : Akshat Kulshreshtha, Adv.

ORDER

Heard Mr. Sharukh Inam, Adv. appearing on behalf of the Financial Creditor (ASREC (India) Ltd.). Mr. Akshat Kulshreshtha, Adv. appearing on behalf of the RP.

IA No. 267/JPR/2024

This application has been filed u/s 99 of IBC, 2016 by the RP. Copy of the same has been furnished to the Personal Guarantor. Response to the application, if any, may be filed within two weeks with an advance copy to the opposite counsel. Registry is directed to intimate to the Personal Guarantor about the next date of hearing. List the matter on 10.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 09, 2024

M.S.